

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 06
CA(CAA)-87(PB)/2019

IN THE MATTER OF:

M/s. Jay fe Cylinders Ltd. with
M/s. Lizer Cylinders Ltd.

..... Petitioners/Applicant

Order Under Section 230-232

Order delivered on 03.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Iswar Mohapatra, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

03.06.2019
Ritu Sharma